

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

21. C.P. (IB)/342(MB)2022

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **29.11.2022**

Name of the Party: Solapur Janata Sahakari Bank Limited  
Vs.  
Dattatray Sudhakar Hande Personal  
Guarantor of M/s. Shetkari Sakhar  
Karkhana (Chandrapuri) Limited

Section 95 (1) of Insolvency and Bankruptcy Code, 2016

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**ORDER**

**The Court is convened through Video Conference.**

1. Ms. Raina Birla, Ld. Counsel for the Financial Creditor present. None present on behalf of the Personal Guarantor.
2. Post this matter for final hearing on **30.01.2023**.

**MANOJ KUMAR DUBEY**  
**Member (Technical)**

/Dubey/

**KISHORE VEMULAPALLI**  
**Member (Judicial)**